

# **THE GAUHATI HIGH COURT**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

## **NOTIFICATION NO. 71**

Dated Guwahati, the 30<sup>th</sup> October, 2024

This is to notify all concerned that, henceforth, a list of entries related to compensation amounts, costs, etc., deposited in compliance with Order(s) of this Hon'ble Court may be accessed through the official website of the Gauhati High Court.

All learned counsel and parties concerned are requested to refer to the official website of the Gauhati High Court and access the list by clicking on **eServices > Deposits as per Courts Order** or through the **QR code** below, for updated information on deposits made in compliance with Hon'ble Court Orders.

***Please note that the information provided through the list is for reference purposes only. This computer-generated list shall not be used as a basis for claiming deposited amounts.***

**This notification shall come into force with immediate effect.**



By Order,

***Sd/- Sunil Kumar Poddar***  
**REGISTRAR GENERAL**

**Memo No. HC.III-10/2024/4277 - 4315/G dated Guwahati, the 28<sup>th</sup> of October, 2024.**

**Copy to:**

1. The Registrar (Judicial), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Yupia. *They are requested to circulate this Notification to the Bar Associations of their respective benches.*
3. The District & Sessions Judge Bajali/ Baksa/ Barpeta/ Biswanath/ Bongaigaon/ Cachar/ Charaideo/ Chirang/ Darrang/ Dhemaji/ Dhubri/ Dibrugarh/ Dima Hasao/ Goalpara/ Golaghat/ Hailakandi/ Hojai/ Jorhat/ Kamrup(M)/ Kamrup/ Karimganj/ Karbi Anglong/ Kokrajhar/ Lakhimpur/ Majuli/ Morigaon/ Nagaon/ Nalbari/ Sivasagar/ Sonitpur/ Tinsukia/Udalguri/ South Salmara-Mankachar/ West Karbi Anglong, Assam.

*[Handwritten signature]*  
30/10/2024

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*He/ She is requested to circulate this Notification amongst Bar Associations under his/ her jurisdiction.*

4. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
5. The Member, MACT, Barpeta / Cachar / Dhubri / Goalpara / Kamrup (M) – I, II & III / Nagaon / Nalbari / Sonitpur / Kamrup (Amingaon), Assam.
6. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
7. The President/ Secretary General, Gauhati High Court Bar Association, Guwahati.
8. The President/ General Secretary, Gauhati High Court Advocates' Association, Guwahati.
9. The President/ Secretary, All Assam Lawyers' Association, Guwahati.
10. The President/ Secretary, Lawyers' Association, Guwahati.
11. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
12. The P.S. to Hon'ble Mr. / Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
13. The A.O. (Judicial), \_\_\_\_\_ Section, Gauhati High Court, Guwahati.
14. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
15. The Gauhati High Court Notice Board (Old Block & New Block).

  
**REGISTRAR GENERAL**

*30/10/24*  
*30/10/24*